

- (ii) The Secretary to the Government of India, Ministry of Finance, *Treasurer*.
- (iii) The Secretary to the Government of India, Ministry of Defence, and
- (iv) Four other members, nominated by the Government of India.
- (c) No, Sir.
- (d) Does not arise.

INDIAN NATIONAL COMMISSION FOR CO-OPERATION WITH UNESCO

482. Shri S. N. Das: Will the Minister of Education be pleased to state:

(a) whether the question of acceding Associate Memberships of the Indian National Commission for co-operation with UNESCO to important organisations in languages and important Film Societies, has been considered and decisions taken thereon; and

(b) if so, which of the Languages Organisations have so far been accepted as Associate Members?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix V, annexure No. 6.]

NATIONAL FESTIVALS

483. Shri Radha Raman: (a) Will the Minister of Home Affairs be pleased to state how many national festivals are celebrated in India every year?

(b) How much is spent on each of these festivals by the Central Government?

The Deputy Minister of Home Affairs and States (Shri Datar): (a) Three national festivals are celebrated every year viz. Republic Day, Independence Day and Mahatma Gandhi's Birthday.

(b) Expenditure incurred during the year 1953 is as follows:—

1. Republic Day—Rs. 1,65,811-14-3.
2. Independence Day—Rs. 12,096-15-0.
3. Mahatma Gandhi's Birthday—Rs. 300-0-0.

AUDITOR FIRMS OF RESERVE BANK

484. Dr. M. M. Das: Will the Minister of Finance be pleased to state:

(a) the amount of annual fees that the Reserve Bank has to pay to each of its three Auditor firms; and

(b) whether the Comptroller and Auditor-General is consulted regarding the appointment of Auditors?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Rs. 7,500 each.

(b) No, Sir.

DEVELOPMENT OF NAVAL DOCKYARD, BOMBAY

485. Shri Nanadas: Will the Minister of Defence be pleased to state what is the progress made so far in the development of the Naval dockyard in Bombay?

The Minister of Defence Organisation (Shri Tyagi): It is proposed to develop the Naval Dockyard in five stages spread over the next fifteen years. The first stage, which it is hoped to commence very shortly and to complete in 1958, consists of reclaiming some land and building new wharves and a new dry dock in the area enclosed by the Ballard Pier and the existing Dockyard.

A number of tenders have been received for the construction work of the first stage and these are being examined by the Government.

'PART PAYMENT' WHEAT STOCKS

486. Sardar Hukam Singh: (a) Will the Minister of States be pleased to state the quantity of 'Part Payment' wheat stored with the Government of PEPSU on the date of abolition of the Civil Supplies Department in PEPSU?

(b) What is the number and names of places where these grains are stored?

(c) What is the value of these stocks?

(d) Has any training been given to the present officers entrusted with the duties of preservation and safe custody of these stocks?

The Minister of Home Affairs and States (Dr. Katju): (a) Approximately 7,86,056 maunds.

(b) A statement is laid on the Table of the House. [See Appendix V, annexure No. 7.]

(c) Approximately Rs. 94,32,670.

(d) Yes.

FINES REALISED IN S. P. E. CASES

487. Shri M. S. Gurupadaswamy: Will the Minister of Home Affairs be pleased to state the total amount of fines realised in the Special Police Establishment cases, year-wise since 1947?

The Minister of Home Affairs and States (Dr. Katju): I place a statement on the Table of the House showing fines imposed in cases prosecuted by the Special Police Establishment since 1947. [See Appendix V, annexure No. 8.]

Government have no information as to how much of these amounts was actually realised. "Administration of Justice" is a State subject, and these fines are credited to State revenues.

PAKISTAN SECURITIES (SALE)

488. Sardar Hukam Singh: (a) Will the Minister of Finance be pleased to state the amount of Pakistan Securities with complete details which the Reserve Bank of India sold in the market from the 17th September, 1949 to the 30th September, 1953?

(b) To whom, when and at what rates were these sold?

(c) Were these securities exported to Pakistan by the purchasers?

(d) If so, how was the price received in India?

The Deputy Minister of Finance (Shri M. C. Shah): (a) to (d). The market operations of the Reserve Bank of India are confidential and cannot be divulged.

NUTRITIOUS BEVERAGE FROM CASHEW FRUIT

489. Shri C. R. Iyyunni: Will the Minister of Natural Resources and Scientific Research be pleased to state whether a wholesome and nutritious beverage has been manufactured from the juice of the Cashew fruit in the Central Food Research Centre in Mysore State?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, Sir.

फाउन्टेनपेनो तथा घड़ियों का चोरी छिपे जायात

४९०. श्री रघुनाथ सिंह : क्या वित्त मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या बम्बई के कस्टम अधिकारियों ने नवम्बर, १९५३ के पहले सप्ताह में केवल बम्बई के बाजारों में एक लाख फाउन्टेनपेन तथा ४०० "स्विस्-मेड" घड़ियां बरामद की हैं ;

(ख) क्या यह घड़ियां चोरी छिपे भारत में लाई गई थीं ;

(ग) क्या भारत की अन्य बन्दरगाहों से भी इसी तरह का माल बरामद किया गया है ; तथा

(घ) क्या इस वर्ष की गत तिमाही में चोरी छिपे माल लाने की घटनाओं में तुलनात्मक रूप से वृद्धि हुई है ?

The Deputy Minister of Finance (Shri A. C. Guba): (a) During the first week of November 1953, about 55 thousand fountain pens and six cases of pen parts collectively of the value of Rs. one lakh and 389 watches of the value of Rs. 15,000 were seized.